

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UN-STARRED QUESTION NO. 3564
TO BE ANSWERED ON 16th MARCH, 2018 / PHALGUNA 25, 1939 (SAKA)

'Bank Loans to MSMEs'

3564 : SHRI RAMA KISHORE SINGH :

Will the Minister of FINANCE be pleased to state :

- (a) the number of pending cases of Micro, Small and Medium Enterprises (MSMEs) for sanctioning of loans by banks for setting up the MSMEs in the country including Bihar during the last three years and the current year; and
- (b) the steps taken by Government to provide loans from banks to MSMEs after giving sanction by the concerned department for setting up MSMEs in the Country ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) :

Information in this regard is not centrally maintained.

(b) :

Government has taken several steps to facilitate provision of hassle free loans to Micro, Small and Medium Enterprises (MSMEs), which inter-alia include, provision of facility for online application and handholding to MSMEs through www.udyamimitra.in, advise to all Scheduled Commercial Banks (SCBs) to achieve a 20% year-on-year growth in credit to Micro and Small Enterprises (MSEs) to ensure enhanced credit flow, allocation of 60% of the MSEs advances to the micro enterprise accounts, a 10% annual growth in number of micro enterprise accounts, adoption of one cluster, operationalising at least one specialised MSME Branch in every district etc. In addition, a target of 7.5% of Adjusted Net Bank Credit (ANBC) has been prescribed for Micro Enterprises. SCBs have been mandated not to accept collateral security in the case of loans up to Rs.10 lakh extended to units in the MSE sector and computation of working capital requirements of MSE units has been simplified to make it minimum 20% of the projected annual turnover of the unit.
